

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No254
Co.Appeal 26 of 2020

Proceedings under Section 58,59 of Co.Act, 2013

IN THE MATTER OF:

Mehul I Shah

.....Applicant

V/s

United Phosphorus Ltd & Ors

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hetvi Sancheti Adv.

For the Respondent : None

ORDER

Learned counsel Ms. Hetvi Sancheti appeared for the applicant. None appeared for the respondent. Hence, adjourned for arguments on 16.10.2023.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)